

Regarding need to address the demands of residents living in the vicinity of the Kalpakkam Nuclear Power Plant in Kancheepuram Parliamentary Constituency, Tamil Nadu-Laid

SHRI G. SELVAM (KANCHEEPURAM): I wish to draw attention of the Government to fulfill the demands of locals living in the vicinity of Kalpakkam Nuclear Power Plant. Kalpakkam Nuclear power plant under the control of Department of Atomic Energy (DAE) is located in my Kancheepuram Parliamentary Constituency. The Department has acquired the requisite land for this nuclear power plant from the local people to make India proud. But, no assistance is being provided to the local people who are losing their livelihood and living with the danger of radiation. The setting up of NILA (Nuclear Installation Local Authority) committee impose many restrictions to completely crush the livelihood of the local people. I request the DAE to take the actions immediately for the benefit of the local people and to my constituency; the definition of Zone 1, Zone 2 should be deleted; restrictions placed on getting clearance certificate for lands issued by NILA Board/Committee should be removed. NILA committee must meet every 2 months; the CSR funds of Nuclear Plant should be increased and the funds should be used/given to the people of Kalpakkam and its surroundings, instead of being given to other states. Further, the present 15 km surroundings of nuclear power plant should be increased to 20 km for the use of CSR funds; the employment should be given priority to locals; competitive exams should be held in Tamil Nadu instead of Mumbai as the holding of competitive exams in Mumbai makes very difficult for the local people to participate in the competitive exams thus depriving of their opportunity; the Union Government should ensure that the needs of employees engaged in radiation work are fulfilled in a quality manner and without delay and should be given due recognition and encouraged; vacancies should be filled immediately and local people should be given priority in jobs and selection should be done through direct appointment without SSC examination. Further, Kendriya Vidyalaya and DAE schools should provide opportunities to all locals with transparency.